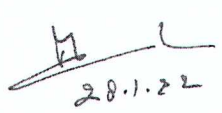


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 24.01.2022 To 28.01.2022				
S/N O.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
		<u>FINAL ORDER</u>		
1.	E/51366/2019	FO/50033/2022	21/01/2022	25/01/2022
2.	E/52093/2019	FO/50034/2022	21/01/2022	25/01/2022
3.	E/52109/2019	FO/50035/2022	21/01/2022	25/01/2022
4.	E/52110/2019	FO/50036/2022	21/01/2022	25/01/2022
5.	E/50150/2019	FO/50037/2022	21/01/2022	25/01/2022
6.	E/50152/2019	FO/50038/2022	21/01/2022	25/01/2022
		<u>MISC ORDER</u>		
		Nil		
		<u>I.O. ORDER</u>		
		Nil		
				 28.1.22 Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by : Vikash(LDC)